

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 105  
(MP) Co.Appeal 62 of 2020 in  
CP(IB) 67 of 2018

**Order under Section 42 IBC**

**IN THE MATTER OF:**

Amresh Shukla

.....Applicant

V/s

Rajesh Jhunjunwala Liquidator of Siddharth Tubes Ltd

.....Respondent

**Order delivered on ..18/08/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Adv. Ms. Anukrati on behalf of Adv. Ms. Natasha Shah

For the Lenders : Sr. Adv. Mr. Navin Pahwa

For the Liquidator : Adv. Mr. Arjun Sheth

For the Respondent :

**ORDER**

**(MP) Co. Appeal 62 of 2020**

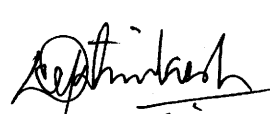
This application is filed by RP claiming his fees and expenses.

Learned Counsel for the Liquidator states that pleadings are complete. Documents are available on e-portal.

List it for hearing on 01.10.2021.

**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Rajeev

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**